

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
STARRED QUESTION NO. 125
TO BE ANSWERED ON 30.07.2026**

SOCIAL SECURITY TO WOMEN WORKERS

125. # DR. JYOTI NAGNATH WAGHMARE:

Will the Minister of Labour and Employment be pleased to state:

- (a) the plan to provide targeted social security through a 'one-stop solution' after the number of women among the more than 31.5 crore unorganized workers registered on the e-Shram portal crossed a record 54 percent;**
- (b) whether Government is ensuring direct benefit transfer to unorganized women workers across the country, including Maharashtra in agriculture, domestic work and construction sectors by linking them with the 'Palna' Scheme and 'Pradhan Mantri Shram Yogi Maandhan Yojana' pension scheme; and**
- (c) the special budgetary provisions made by the Ministry for skill development, maternity benefits and safe working environment (WASH infrastructure) for such women workers?**

ANSWER

**MINISTER OF LABOUR AND EMPLOYMENT
(DR. MANSUKH MANDAVIYA)**

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF RAJYA SABHA STARRED QUESTION NO. 125* FOR 30.07.2026 REGARDING “SOCIAL SECURITY TO WOMEN WORKERS” RAISED BY DR. JYOTI NAGNATH WAGHMARE.

(a) to (c): The Ministry of Labour and Employment launched eShram portal (eshram.gov.in) on 26th August, 2021 for creation of a comprehensive National Database of Unorganised Workers (NDUW) including platform workers, migrant workers etc. The eShram portal registers the unorganised workers including gig and platform workers and provides them a Universal Account Number (UAN) on a self-declaration basis.

Over 31.81 crore unorganised workers have already been registered on eShram portal including 17.25 crore female unorganised workers.

In keeping with the vision of the Budget Announcement 2024-25, Ministry of Labour and Employment launched the eShram–“One-Stop-Solution” on 21st October 2024 which entails integration of different social security/ welfare schemes at single portal and enables unorganised workers registered on eShram to access social security schemes and see benefits availed by them so far, through eShram.

So far, fifteen (15) schemes of different Central Ministries/ Departments have already been integrated/ mapped with the eShram to extend benefits and access to social security schemes to eShram cardholders including Pradhan Mantri Street Vendors Atmanirbhar Nidhi (PMSVANidhi), Pradhan Mantri Suraksha Bima Yojana (PMSBY), Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY), Viksit Bharat-Guarantee for Rozgar and Aajeevika Mission (Gramin) (VB-G RAM G), Pradhan Mantri Awas Yojana – Gramin (PMAY-G), Ayushman Bharat – Pradhan Mantri Jan Arogya Yojana (AB-PMJAY), Pradhan Mantri Awas Yojana – Urban (PMAY-U), Pradhan Mantri Matsya Sampada Yojana (PMMSY), Pradhan Mantri Kisan Samman Nidhi (PM-KISAN), One Nation One Ration Card (ONORC) and Pradhan Mantri Matru Vandana Yojana (PMMVY), etc.

Apart from the above, eShram has linkages with National Career Service (NCS) for Job Opportunities, Skill India Digital Hub (SIDH) for Skill Development, Pradhan Mantri Shram Yogi Maan-dhan (PM-SYM) for Pension and convergence portal of MoHUA, enabling eShram cardholders to avail additional services.

The Government has launched several social welfare schemes for workers including female workers in the unorganized sector engaged in agriculture, domestic work, and construction, across all States/UTs, including Maharashtra. These initiatives are implemented through Direct Benefit Transfer (DBT)-linked schemes such as Pradhan Mantri Shram Yogi Maan-dhan (PM-SYM) for pension, Pradhan Mantri Matru Vandana Yojana (PMMVY) & Janani Suraksha Yojana (JSY) for maternity benefits, Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) for farmer's income support, and the National Apprenticeship Promotion Scheme (NAPS) for skilling and apprenticeship opportunities. In addition, a Centrally Sponsored Scheme – Palna – has been introduced by the Ministry of Women and Child Development to provide childcare support, thereby facilitating enhanced participation of women in the labour force.

The Ministry of Skill Development and Entrepreneurship provides an industry-led pathway for skill development and enhanced employability of youth, including women, through schemes such as Pradhan Mantri Kaushal Vikas Yojana (PMKVY), Jan Shikshan Sansthan (JSS), National Apprenticeship Promotion Scheme (NAPS), and the Craftsmen Training Scheme (CTS). These schemes are implemented across diverse sectors, including agriculture, domestic work, construction, and other areas, enabling women to acquire industry-relevant skills and gain practical workplace experience.

Recently, the Central Government has enacted the Code on Social Security, 2020, which came into force with effect from 21st November, 2025 wherein provisions including maternity leave, Work from Home option post-maternity, nursing breaks and crèche facility for women workers have been provided. Further, Section 109 of the Code empowers the Central Government to frame welfare schemes including those relating to health and maternity benefits for unorganised workers.

The Occupational Safety, Health and Working Conditions Code (OSH&WC) 2020, that also came into force with effect from 21st November 2025, mandates the employer to maintain health, safety and working conditions in their establishment which includes cleanliness and hygiene, environment free from dust, potable drinking water, adequate lighting, sufficient and separate arrangement for toilets, washing facilities and bathing places for male, female and transgender employee and maintaining hygiene therein. The Occupational Safety, Health and Working Conditions Code (OSH&WC) (Central rules), 2026 have been notified on 08.05.2026.
